## NATIONAL COMPANY LAW TRIBUNAL

MUMBAI BENCH, MUMBAI

C.P No. 325/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES: Hiral Himanshu Kanakia

SECTION OF THE COMPANIES ACT: 441 of the Companies Act 2013.

S. No. NAME

DESIGNATION

SIGNATURE

Sachin mhaske Advocable

## ORDER

## CP 205/441/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 13.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical)

B. S. V. PRAKASH KUMAR Member (Judicial)